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Title: Need to intervene in the policy decision of the Reserve Bank of India pertaining to rate of interest on agricultural loan.

SHRI R.K. BHARATHI MOHAN (MAYILADUTHURAI): Hon. Speaker, I would thank you for giving me this opportunity to raise this important issue.

According to the norms prescribed by the Reserve Bank of India, the nationalized banks are charging seven per cent interest for agricultural loans up to Rs.3 lakhs. Further, for prompt repayment of loans, the Reserve Bank is allowing a concession of three per cent interest and the farmers need to remit the loan amount with four per cent interest only. But the Reserve Bank announced this rate of interest and concession for the year 2014-15 only and later extended the same up to 30th June, 2015.

Hence, I request the Central Government to intervene in the policy decision of the Reserve Bank of India to make this rate of interest and concession as a permanent feature.